## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 15/Chd/CHD/2017.

In the matter of :		
Punjab National Bank		Financial Creditor.
	Versus	

M/s. James Hotels Ltd.

.....Corporate Debtor.

Present: Mr. R.S. Bhatia, Advocate, Mr. Tarun Bhutani, Manager (Law), Punjab National Bank & Mr. Vivek Goyal, Proposed Insolvency

Professional for petitioner.

Mr. Anand Chhibbar, Sr. Advocate with Mr. Gaurav Mankotia,

Advocate for respondent.

Mr. Gaurav Mankotia submits that he would be filing Power of Attorney for respondent. List the matter on 19.04.2017 for arguments as the Bench will not be holding sittings up to 17.04.2017 being vacation. Affidavit of despatch of notice at the registered office of the respondent-company be filed by 13.04.2017 and also to file fresh synopsis of dates and events by that date as CP Number at Page-7 of Company Petition is left blank.

(Justice R.P.Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical)

April 07, 2017